

OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following postings/transfers are hereby made with immediate effect :

S. No.	Name & Emp. Code of the Official	From	To
1.	Biswajit Shah EC: 94794899	Desg: Peon Role: Orderly Posting: Attached with Ms. Manjusha Wadhwa, the then, Ld. Judge Incharge, Mediation Centre Distt: East KKD	Desg: Peon Role: Orderly Posting: Hon'ble High Court of Delhi, New Delhi (In diverted capacity)
2.	Parvinder Kumar EC: 38811318	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Ramesh Kumar-II, Ld. ASJ-01 (POCSO) Distt: East KKD
3.	Deepak Kumar EC: 80941140	Desg: Peon Role: Orderly Posting: In the Court of Sh. Ramesh Kumar-II, Ld. ASJ-01 (POCSO) Distt: East KKD	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch Distt: East KKD (consequent upon joining)
4.	Shyam Lal EC: 59248966	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: Attached with Sh. Syed Zishan Ali Warsi, Ld. Joint Registrar (Judicial) (Rules & CJCMS)), Hon'ble High Court Of Delhi (In diverted capacity)
5.	Vikas Sharma EC: 90864787 / 92100	Desg: Peon Role: Orderly Posting: Attached with Sh. Syed Zishan Ali Warsi, Ld. Joint Registrar (Judicial) (Rules & CJCMS)), Hon'ble High Court Of Delhi (In diverted capacity)	Desg: Peon Role: Orderly Posting: In the Court of Sh. Arvind Dev, Ld. CJ-09 Distt: Central THC
6.	Ritu Raj EC: 37146143	Desg: Peon Role: Peon Posting: Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Ankit Mehta, Ld. ASJ (SC-POCSO)-02 Distt: West THC
7.	Alok Kumar EC: 76568130 / 10638	Desg: Peon Role: Orderly Posting: In the Court of Sh. Ankit Mehta, Ld. ASJ (SC-POCSO)-02 Distt: West THC	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC (Consequent upon joining)
8.	Kundan Singh Rawat EC: 90439/37534667	Desg: Peon Role: Orderly Posting: In the PS Office of Sh. Vinay Kumar Khanna, the then, Ld. PD & SJ Distt: North Rohini	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sunil Kumar, Ld. PO MACT-01 Distt: North Rohini

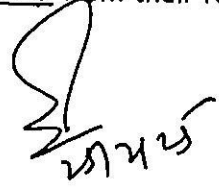
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9.	Amit EC: 16051804	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sushil Anuj Tyagi, Ld. ASJ-04 Distt: Central THC
10.	Devendra Singh EC : 25075101	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sushil Anuj Tyagi, Ld. ASJ-04 Distt: Central THC	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC
11.	Sandeep Kumar EC: 11117	Desg: Peon Role: Orderly Posting: In the Court of Ms. Shreya Singh, Ld. JMFC (NI Act)-05 Distt: Central THC	Desg: Peon Role: Peon Posting: Pool Car Branch Distt: Central THC
12.	Sanjay Bhati EC: 27881734 / 10660	Desg: Peon Role: Peon Posting: Pool Car Branch Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Shreya Singh, Ld. JMFC (NI Act)-05 Distt: Central THC
13.	Rajender Singh Rawat EC: 76835992/10693	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sandeep Kumar Sharma, Ld. DJ-02 Distt: Central THC
14.	Gaurav Sharma EC: 90527/21139428	Desg: Peon Role: Peon Posting: Digitization Cell Distt: Central THC	Desg: Peon Role: Peon Posting: BMC Cell and General Branch Distt: Central THC
15.	Sunil Kumar EC: 11092	Desg: Peon Role: Peon Posting: General Branch Distt: Central THC	Desg: Peon Role: Peon Posting: Digitization Cell Distt: Central THC
16.	Asha EC: 24511238	Desg: Farash Role: Farash Posting: Caretaking Branch Distt: Central THC	Desg: Farash Role: Dak Peon Posting: General Branch, Stationery Branch, Leave Section and Judicial Branch Distt: West THC

1. Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.
2. Order no. 6053-6143/ADMIN-III/Central/F.1(3)/P&T/2025 dated 31.01.2025 in respect of Sh. Kundan Singh Rawat, EC- 90439/37534667, Peon, mentioned at S. no. 08 is hereby stands cancelled.
3. Sh. Rajender Singh Rawat, Peon, EC- 76835992/10693 is hereby posted in the Court of Sh. Sandeep Kumar Sharma, Ld. DJ-02, Central, THC as an Interim measure till the joining of regular Peon, Sh. Yogesh, EC- 81012430 (on leave since 06.11.2024) already posted in the said court, thereafter, Sh. Rajender Singh Rawat, Peon, EC- 76835992/10693 will report in the Office Pool, Admin. Branch-III, Central, THC.

[Handwritten Signature]
25/1/25

4. This order shall not be considered as a change of cadre of the aforesaid official mentioned at S. No. 16. She will continue to be in her parent cadre for all purpose.
5. All the above mentioned officials who are transferred shall be STAND RELIEVED from their respective postings with the directions to join at their transferee station forthwith.


29/2/25

(SANJAY GARG-I)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURTS, DELHI

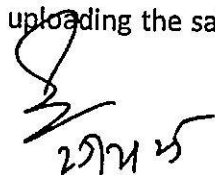
10778 - 10868
No..... ADMIN-III /Central/F.1(3)/P&T/2025

Dated, Delhi the.....

25 FEB 2025

Copy forwarded for information and necessary action to:-

1. Ld. Worthy Registrar, Hon'ble High Court of Delhi, New Delhi.
2. Ld. Principal District & Sessions Judges, concerned Delhi/New Delhi
3. The Administrative Officers (Judicial)/Branch In-Charges, Administration Branch concerned Delhi/New Delhi.
4. The Accounts Officers/Assistant Accounts Officers, Accounts Branch concerned Delhi/New Delhi.
5. Dealing Officials, Personal File, Administration Branch- III, Central District, Tis Hazari, Delhi.
6. Dealing Officials, Leave Seat, Accounts Branch (Central), Delhi.
7. The Officers/Officials concerned.
8. Dealing Officials, Layers and ACR cell are hereby directed for necessary updation of records as per rules.
9. Ld. Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi for uploading the said order on the official Website of District Court.


29/2/25

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURTS, DELHI

